

cannot be postponed for the next day?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The award of the Board of Arbitration is still under consideration.

(c) No such proposal is under consideration.

### State Lotteries

1075. SHRI ERA SEZHIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the States authorised to conduct lotteries;

(b) the names of private parties authorised to conduct lotteries either by the Central or by State Governments|Union Territory Administrations;

(c) the particulars of total amount collected, distributed by way of prizes, expenses of management and surplus for each of the States|Union Territories during the last three years; and

(d) whether complaints have been received about malpractices and bogus agencies created in the conduct of Taffies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) All States except Jammu & Kashmir had requested for authorisation to conduct State lotteries and the authorisation has been given.

(b) *io* (d) The requisite information is being collected and will be laid On the Table of the House.

1258 LS—5.

### Document on Centre-State relations

1076. SHRI B. SATYANARAYAN

REDDY:

SHRIMATI KANAK

MUKHERJEE:

PROF. SOURENDRA

BHATTACHARJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have received the document on the Centre-State relations, amongst other things, adopted by the Opposition parties at a meeting held at Srinagar in the first week of October, 1983; and

(b) if so, what are its recommendations and what is the reaction of Government thereto and what steps Government propose to take to implement the demands made in the said document?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The Central Government have not received a copy of the statement on the Centre-State relations adopted by the Conclave of Opposition Parties held from the 5th to 7th October, 1983 from the Sponsors|Organisers of the Meeting.

The Commission on Centre-State Relations (Sarkaria Commission) would look into all suggestions made in regard to Centre-State Relations.

### Patrolling: of the boundaries of the country

1077. SHRI PANDURANG DHARMAJI JADHAV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Border Security Force is vigilant on the international boundary between Pakistan and Jammu & Kashmir;